SECTION – 2

DESIGN ENERGY

2.1 INTRODUCTION

Design Energy is the key parameter in determining, Techno-Economic viability of a Hydro-Electric Scheme and therefore due care is taken for its realistic assessment. As per GOI notification dt. 31.3.92 (ammended upto 6.11.95), Design Energy is also now being used for fixation of tariff of hydro power. Considering the significant role of Design Energy in tariff formulations, it would be advisable to review the Design Energy on completion of the project to consider (i) additional hydrological data which would have become available in the intervening period from the date of Techno-Economic Clearance to completion of project; and (ii) the latest status of consumptive use of water from the river upstream of the project.

2.2 In a multi unit scheme, the generating units may be commissioned at an interval of 3-4 months. To determine tariff on commercial operation of progressive units, Design Energy on commissioning of each unit would be needed.

2.3 **RECOMMENDATIONS**

- i) The Design Energy set out in the Techno-Economic Clearance of the Authority be considered for fixation of tariff.
- ii) In case of multi unit project, the Design Energy applicable on commissioning units shall be as set out for the respective unit in the Techno-Economic Clearance of the Authority.

- iii) The Authority may review the Design Energy on completion of the project to consider additional hydrological data which would become available and latest status of completion/commissioning of upstream projects involving consumptive use of water.
- iv) The Authority may also review the Design Energy subsequent to the commissioning of the project as and when any specific information about the change in consumptive use of water upstream or in run off is brought to the notice of the Authority.